

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05th January, 2022

NOTICE

Please take notice that the Bench notified for holding Virtual Court - II on 06^{th} January, 2022 at 10:30 AM is re-constituted. Composition of the re-constituted Bench shall be as under:

- 1. Hon'ble Mr. Justice M. Venugopal, Member (Judicial)
- 2. Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

By order of Hon'ble Chairperson

-Sd/-

Registrar